

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

10

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/03/2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/165/2016  
NAME OF THE PETITIONER(S) : S. DHARANI & 2 OTHERS  
NAME OF THE RESPONDENTS : DHARANI TEXTILES PVT LTD & 8 OTHERS  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P.H. ARVINDH PANDIAN  
for Senior Advocate  
CIBI VJHNU  
FERIN BHER.

Counsel for the  
Respondents



ORDER

Counsels for both the sides are present and sought for adjournment to make final submissions. At request, time is enlarged for making final submissions on next date of hearing. Put up on 23.04.2019 at 10.30 A.M.

sd /  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk